

Employment Assurance Scheme in Andhra Pradesh

1857. DR. T. SUBBARAMI REDDY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Andhra Pradesh has asked the Union Government to provide 116.50 crores for completion of pending works under Employment Assurance Scheme;

(b) whether the Union Government propose to allocate additional amount to the State under the Scheme; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The Government of Andhra Pradesh requested the Union Government to provide Rs. 120 crores for completing on-going works and to take up new works during 1995-96.

(b) and (c). There is no fixed allocation to a State or a District under the EAS. A district can request for next instalment of EAS funds after utilising more than 50% of the available funds. The requirement of funds depends on the demand for employment by the people in rural areas.

Disinvestment Plan on ONGC

1858. SHRI TARIQ ANWAR :
SHRI BANWARI LAL PUROHIT :

Will the PRIME MINISTER be pleased to state :

(a) whether Oil and Natural Gas Corporation has expressed reluctance over the Government plans for disinvestment in the company; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) No, Sir.

(b) Does not arise.

ARWSP

1859. SHRI MOHAN RAWALE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government of Maharashtra has requested the Union Government to increase the LPCD (litres per capita per day) norms from 40 LPCD to 55 LPCD and allow 30 per cent private house connections under the Accelerated Rural Water Supply Programme;

(b) whether the Union Government have since taken a decision in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir.

(b) and (c). The Empowered Committee of the Rajiv Gandhi National Drinking Water Mission has recommended that in States where coverage achieved is at 40 lpcd, service level of 55-70 lpcd can be adopted by designing the schemes *ab initio* for higher supply. However, the States including Maharashtra have been advised to ensure that sustainability of source and systems have to be taken into consideration before altering the designs.

Land for Petrol Pump

1860. SHRI GULAM MOHD. MIR MAGANI : Will the PRIME MINISTER be pleased to state :

(a) whether a number of cases of allotment of land for Kashmiri migrants are lying pending in Delhi for petrol pumps;

(b) if so, the details thereof; and

(c) the time by which the same is likely to be provided?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). The DDA has informed that no case of allotment of land for Kashmiri migrants is lying pending in Delhi for petrol pumps. However, three cases of resitement of petrol pumps from Jammu and Kashmir to Delhi have been received. These cases pertain to the year 1994.

(c) The allotment is made on the basis of seniority maintained by the DDA and depends on the availability of site.

Transfer of Flats

1861. SHRI MAHESH KANODIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Directorate of Estates transfers flats of general pool with the flats of other pools;

(b) if so, the type-wise number of flats transferred from one pool to another pool during the last two years;

(c) whether it is a fact that flats of only higher types are transferred whereas the flats of type-II and type-I are not transferred; and

(d) if so, the rules therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (d). As per existing instruction the Directorate of Estates agrees to inter-pool transfer of houses with such offices as are